

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 14 of 2013

Dated : 8th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

M/s Sri Chamundeswari Sugars Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. R. Krishnamurty, Sr. Adv.
Mr. Ayya Durai
Mr. H.N. Shashidhara**

Counsel for Respondent (s): Mr. D. Nagarajan for R-4

ORDER

The Learned Senior Counsel for the Appellant as well as the Learned Counsel for the Respondents have finished their arguments. They are directed to file their respective comprehensive written submissions on or before 15.03.2013 after serving copy on the other side.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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